	Annexure - 7 R.S. Motors Private Limited; Liquidation commenced on 31.08.2022; Other stakeholders, if any (other than financial creditors and operational creditors) <u>R.S. Motors Private Limited (As on 17.02.2025)</u>														
	 Name of Creditor 	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted										
S. No			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarante e	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Income Tax Department		19.09.2022	₹ 7,033,540.00	₹ 7,033,540.00	Demand Notice	₹ 0.00	-	₹ 0.00	2.55%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-
1	1 Total			₹ 7,033,540.00	₹ 7,033,540.00		₹ 0.00	₹ 0.00	₹ 0.00	2.55%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	